

that small-scale industries should be started in that area in order to provide employment to these people and also that two spinning mills should be started in these areas to give employment to these repatriates?

Shri Sadath Ali Khan: They had forwarded various recommendations but, as I have stated earlier, in view of the facts already mentioned, we did not feel it necessary to accept these recommendations of the Madras Government.

Shri Thanu Pillai: Amongst the applicants to the Indian High Commission, may I know how many people who have acquired Ceylon citizenship have applied again for Indian citizenship?

Shri Sadath Ali Khan: I want notice to answer that question.

Shri Ranga: Have Government considered the need for providing relief, in some such way as has been offered to those who have had to come away from Pakistan, to all these people who have had to come away from Ceylon especially after the recent riots; and, if they have not considered it, do they propose to give early consideration to this matter?

Shri Sadath Ali Khan: Sir, I have tried to answer these questions. I do not know exactly what relief has been given to the victims of the riots who have come away. I will enquire into the matter.

Shri N. R. Munisamy: Sir, recently the highest court in Ceylon had given a verdict that all persons who applied for registration of citizenship in Ceylon must get themselves registered irrespective of the fact of their having made remittances from Ceylon to India, and in spite of that applications have been pending. May I know whether there has been any correspondence on this matter between the Prime Minister of India and the Prime Minister of Ceylon.

Shri Sadath Ali Khan: Sir, I require notice.

Naga Hostiles

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*1588. { **Shri Panigrahi:**
 { **Shri D. C. Sharma:**

Will the Prime Minister be pleased to state:

(a) the number of Naga hostiles who have surrendered during 1st February to the 31st August, 1958;

(b) the number of Naga prisoners released during the above period; and

(c) the quantity of arms surrendered by them?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) 858.

(b) 33.

(c) 64.

Shri Panigrahi: What was the strength of the hostiles when the hostilities began, and what is their present strength?

Shri J. N. Hazarika: We do not know the exact strength of the hostiles at the beginning of their activities, but at the moment I think their number has much reduced.

Shri Panigrahi: May I know whether any attempt was made to establish contacts with the leaders of the Naga hostiles by sending a delegation of loyal Nagas to those areas, and whether it is a fact that the six-member Naga delegation which went to have contacts with the leaders of the hostile Nagas did not return to report to Government?

Shri J. N. Hazarika: I do not know how it does arise out of this. But there is a Liaison Committee set up by the Select Committee for the Naga People's Convention. That Liaison Committee has already met the hostiles, and the members of that Committee have tried to explain away the present position.

श्री भक्त बर्मान : इस समाचार में कहा तक सत्यता है कि जिन नागा कैदियों को रिहा किया गया या क्षमादान दिया गया या जिन्होंने आत्म समर्पण किया वे फिर जाकर विद्रोहियों से मिल गये हैं ?

Shri J. N. Hazarika: No, Sir; those who have surrendered have not gone back. We have now more than 1000 hostiles who have come over ground, and we have no instance of their going back.

Shri Hem Barua: May I know how many of the Naga hostiles who crossed the Cachar-East Pakistan border—some of whom are believed to be emissaries of Naga hostiles who have met Phizo and come back—have been so far apprehended and arrested?

Shri J. N. Hazarika: I require notice to give an exact answer to that.

Shri Basumatari: May I know the names of the members of the Liaison Committee?

Shri J. N. Hazarika: The President of the Naga People's Convention, Dr. Imkong Liba Ao, is the Chairman of the Liaison Committee also. I do not know the names of other members.

Raw Materials for Industries

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*1589. { **Shri N. R. Munisamy:**
Shri Bibhuti Mishra:
Shri Rameshwar Tantia:
Shri S. C. Samanta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the representatives of the All India Manufacturers Organisation met him in May, 1958 and represented to him regarding the shortage of various kinds of raw materials required for the industries;

(b) if so, the steps taken or proposed to be taken in the matter;

(c) what are the total requirements of India for raw materials such as

steel, pig iron and non-ferrous metals for the development of our industries in 1958-59; and

(d) how Government propose to meet the requirements therefor?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) to (d). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 78].

Shri N. R. Muniswamy: Towards the end of August, 1958, the Export Promotion Advisory Council and also the Import Promotion Advisory Council met. May I know whether Government referred these representations to any of these Councils; and, if so, what are their reactions?

Shri Satish Chandra: The Export Promotion and Import Promotion Advisory Councils do not deal with representations received from other parties. They are consultative bodies where the Ministry of Commerce and Industry discuss round the table problems faced by the importers, exporters and the industry.

Shri Rameshwar Tantia: May I know whether Government are considering the question of re-adjusting the import policy by which the factories manufacturing imported articles do not suffer due to want of raw materials?

Shri Satish Chandra: The matter is kept constantly under review, and every effort is made to keep the industries going within the limitation of imports of raw materials and the availability of foreign exchange.

Shri S. C. Samanta: As regards steel for small scale industries, may I know whether the total requirement for 1957-58 was available; if so, why only 9,000 tons of steel was allotted for West Bengal against their demand of 44,000 and unwanted varieties were also supplied to them?